

(Rs. crores)

	1986-87	1987-88	1988-89	1989-90	1990-91
Income -tax	16.26	23.50	56.45	170.90	93.08
Corporation tax.	53.61	88.55	140.74	598.35	99.28

(d) to (f). Section 276 B of the Income-tax Act provides for prosecution in all cases of failure to pay tax deducted at source, including default under section 195 of the Act. No separate statistics about the prosecutions launched for defaults under section 195 is maintained.

Liquidation of technical credit by erstwhile Soviet Union

3777. SHRI P.G. NARAYANAN: Will the Minister of FINANCE be pleased to state:

(a) the outstanding technical credit at the end of 1991 and how the erstwhile Soviet Union authorities had agreed to liquidate it; and

(b) the steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) and (b). The outstanding technical credit was Rs. 2161 crores on 27-12-1991, when the Reserve Bank of India was constrained to hold in abeyance, the account in India of the Bank for Foreign Economic Affairs of USSR. This amount will be adjusted through payments due from India to the former USSR.

Subsidy on Janata and controlled cloths

3778. SHRI NARAIN SINGH CHAUDHARY:

DR. D. VENKATESWARA
RAO:

Will the Minister of TEXTILES be pleased to state:

(a) the accumulated stock of handloom and Janata cloth in the country as on December 31, 1991, State-wise;

(b) whether the Union Government have introduced Market Development subsidy in place of rebate;

(c) whether the weaver societies are not utilising the aforesaid subsidy towards rebate for the consumers;

(d) if so, the quota of Janata and Controlled cloth allotted to each States particularly to Haryana, the quantity utilised and the subsidy claimed during 1990-91 and 1991-92;

(e) the funds allocated for Janata/Controlled cloth schemes separately during the Eight Five Year Plan and the State-wise details thereof; and

(f) if no allocation has been made by the Government, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Over 38 lakh Handlooms dispersed in different locations all over the country produced about 3018 million meters of cloth during the period April- November 91 as per our estimates. Over 80% of this pro-

duction is marketed by the weavers on their own initiative. No record is kept by the Union Government of the total sale or of accumulated stock of handloom cloth. Under the Janata cloth production programme, the accumulated stock was approximately 83 million square metres as per details given in statement-I

(b) Yes, Sir. It is called Market Development Assistance (MDA) Scheme.

(c) The scheme of Market Development assistance envisages that not more than 75% of the total assistance sanctioned should be utilised for giving rebate/discount to the consumers. In other words, a minimum of 25% of the assistance under this scheme should be utilised for any of the following purpose namely (i) interest subsidy, (ii) capital/margin money for setting up of show-rooms etc. , and (iii) any other propose

approved by the State/or Central Government. There are no complaints with the Government that the Weavers Societies are not utilising the funds properly under the MDA scheme.

(d) The State wise details of production targets, achievement and subsidy amount released under Janata Cloth Scheme are given in Statement-II. The Controlled cloth targets are released to National Textile Corporation on a notional basis and subsidy is release accordingly.

(e) and (f). Funds for Non-Plan schemes are provided in the annual budget every year. Statewise allocations of funds are, however, not made under any of the schemes. In the budget for 1992-93 a sum of Rs. 137.91 crores and Rs. 15.00 crores have been allocated for Janata and Controlled Cloth schemes respectively.

*(Production in Million Square Metres)**(Subsidy released in Rs. in lakhs)*

S. No.	Name of State	1990-91				1991-92			
		Target	Achievement	Subsidy released	Target	Achievement (upto Sept. '91)	Subsidy released (upto 17.3.92)		
		3	4	5	6	7	8		
10.	Madhya Pradesh	20.00	16.42	489.32	18.00	7.14	503.70		
11.	Maharashtra	64.34	34.43	952.96	40.00	17.17	1455.31		
12.	Manipur	1.40	0.02	Nil	0.50	0.01	Nil		
13.	Orissa	33.00	31.62	890.92	27.00	14.85	700.64		
14.	Punjab	2.00	0.50	8.12	2.00	0.11	Nil		
15.	Rajasthan	10.00	10.54	279.52	9.00	5.47	127.74		
16.	Tamil Nadu	65.00	30.77	518.32	45.00	15.26	957.25		
17.	Tripura	4.00	3.73	79.58	2.50	1.73	9.23		
18.	Uttar Pradesh	132.00	119.14	3812.05	100.00	46.09	2903.72		

Sl. No.	Name of State	Quantity (In lakh square metres)					As on the last day of
		3	4	5	5	5	
13.	Orissa	55.60	91			Sept. '91	
14.	Pondicherry	Neg.	-			-	
15.	Punjab	0.49	91			March '91	
16.	Rajasthan	10.48	91			Dec. '91	
17.	Tamil Nadu	39.19	91			DEC. '91	
18.	Tripura	2.63	91			Sept. '91	
19.	Uttar Pradesh	162.71	91			Dec. '91	
20.	West Bengal	164.38	91			Dec. '91	
Total		832.11					

STATEMENT-II

State-wise details of Janata cloth production targets, achievement of production and subsidy released during 1990-91 and 1991-92

(Production in Million Square Metres)

(Subsidy released in Rs. in lakhs)

S. No.	Name of State	1990-91			1991-92			
		Target	Achievement	Subsidy released	Target	Achievement (upto Sept. '91)	Subsidy released (upto 17.3.92)	8
1	2	3	4	5	6	7	8	
1.	Andhra Pradesh	65.00	59.26	1767.02	52.00	29.40	1782.37	
2.	Assam	33.00	41.26	921.97	30.00	15.37	937.56	
3.	Bihar	42.16	12.00	409.54	24.00	6.08	158.18	
4.	Gujarat	15.40	12.33	404.12	13.00	4.38	118.12	
5.	Haryana	1.00	0.01	Nil	0.50	0.01	Nil	
6.	Himachal Pradesh	1.00	Nil	Nil	0.50	Nil	Nil	
7.	Jammu & Kashmir	2.20	0.08	Nil	1.00	0.52	Nil	
8.	Karnataka	40.00	40.25	1053.22	33.00	17.95	846.30	
9.	Kerala	3.00	0.17	0.57	1.50	0.04	Nil	

STATEMENT 4

State-wise details of closing stock of janat cloth

Sl. No.	Name of State	Quantity (In lakh square metres)			As on the last day of
		3	4	5	
1.	Andhra Pradesh	93.48	91	91	Dec. '91
2.	Assam	56.90	91	91	Sept. '91
3.	Bihar	12.00			Estimated
4.	Gujarat	6.21	91	91	Sept. '91
5.	Haryana	Neg.	-	-	-
6.	Himachal Pradesh	Nil			No
7.	Jammu & Kashmir	Neg.	-	-	-
8.	Karnataka	129.21	91	91	Dec. '91
9.	Kerala	0.70			Estimated
10.	Madhya Pradesh	31.26	91	91	Dec. '91
11.	Maharashtra	66.87	91	91	Dec. '91
12.	Manipur	Neg.	-	-	-

*(Production in Million Square Metres)**(Subsidy released in Rs. in lakhs)*

S. No.	Name of State	1990-91			1991-92		
		Target	Achievement	Subsidy released	Target	Achievement (upto Sept. '91)	Subsidy released (upto 17.3.92)
1	2	3	4	5	6	7	8
19.	West Bengal	65.00	65.69	1412.77 *	50.00	19.91	17.92
20.	Pondichery	0.50	0.03	0.31	0.0.50	0.01	Nil
Total:		600.00	478.25	13000.31	450.00	201.50	10518.04

* The State of Andhra Pradesh have been allocated additional target of 5.00 million sq. mtrs. The final target are accordingly 57.00 million sq. mtrs. for Andhra Pradesh.

** Estimated.